Rudra Prakash Mishra Registrar General, High Court of Judicature at Patna.

रुद्ध प्रकाश मिश्र महानिबंधक, पटना उच्च न्यायालय, पटना ।

Letter No.-32939 - 32975 /File No.-02/2021/JJS.

Through E-mail / Fax / Post

To

Dated, Patna the 20th May, 2023

All the District and Sessions Judges, Bihar.

Sub: Regarding allotment of half day Court hours to the In-charge Principal Magistrate for sitting in the Juvenile Justice Boards of Bihar.

Sir,

With reference to the subject noted above, I am directed to say that the Hon'ble Court have been pleased to resolve that in case a Judicial Officer is made In-charge Principal Magistrate in the Juvenile Justice Board, on account of proceeding on leave, transfer etc. of the Principal Magistrate, the concerned Judicial Officer be allotted half day Court hours for sitting in the Board till either the permanent Principal Magistrate resumes the charge or the permanent posting of the Principal Magistrate is made.

I am, therefore, to request you to ensure the compliance of the aforesaid direction of the Court accordingly.

Yours faithfully

Registrar General